

Government of India
Ministry of Consumer Affairs, Food and Public Distribution
Department of Consumer Affairs

LOK SABHA
UNSTARRED QUESTION NO. 3290
TO BE ANSWERED ON 6.12.2016

USE OF TOXIC FORMALIN TO PRESERVE FISH

3290. SHRI MULLAPPALLY RAMACHANDRAN:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) whether the Government is aware that toxic formalin is being widely used in the country to preserve fish and if so, the details thereof;
- (b) whether the Government will consider taking strict action against this and ban the use of formalin; and
- (c) if so, the details thereof?

ANSWER

उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण राज्य मंत्री
(श्री सी. आर. चौधरी)

THE MINISTER OF STATE
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
(SHRI C. R. CHAUDHARY)

- (a) to (c): Formalin is not permitted as a preservative in food products. Cases of use of formalin to preserve fish have come to the notice of FSSAI. The implementation and enforcement of Food Safety and Standards Act, 2006 primarily rests with the State/ UT Governments. Commissioners of Food Safety throughout the country have been repeatedly urged to take up strict enforcement on such practices.